NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TP No.24/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 32/2008		
NAME OF THE COMPANY	Sanghi Synthetics Private Limited		
NAME OF THE PETITIONER(S)	Ravi Sanghi & Another		
NAME OF THE RESPONDENT(S)	Sanghi Synthetics Private Limited & Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidantaran	Acs	9849056651	Ano
			``

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpo represent on behalf	Counsel you	9849866556	Sy
P-Amende Reddy	6-8	9248501212	6

ORDER

Heard Mr.S.Chidambaram Ld. PCS for Petitioner No.2 and Ms.C.Shilpa representing on behalf of Y.Suryanarayana Ld. Counsel for the Respondent No.3 & 5 and Mr.P.Amendu Reddy Ld. Counsel for the Respondent No.1 to 8. Since the issue in question is pending before the Hon'ble Supreme Court in Civil Appeal No.12441/2017.

Post the Case on 12th March 2018.

Member (T)

Member (J)